

**Title:** Request the Central Government to take immediate action for the safety of Indian Airlines flights encountering frequent accidents.

SHRI C. KUPPUSAMI (MADRAS NORTH): Mr. Deputy-Speaker, Sir, I would like to raise an important public issue regarding the safety of Indian Airlines flights which are encountering frequent engine breakdowns and forced landings.

On 26.9.2000 the Chennai-Singapore Indian Airlines flight, 30 minutes after its take-off, developed a snag.

MR. DEPUTY-SPEAKER: Shri Kuppusami, during Zero Hour, you are not supposed to read from text.

SHRIC. KUPPUSAMI : Sir, I am not reading. I am referring to the dates.

MR. DEPUTY-SPEAKER: Please come to the point.

SHRI C. KUPPUSAMI : On 26.09.2000, the Chennai-Singapore flight, thirty minutes after the take-off, developed a snag and was force-landed. The forced landing and jolting injured thirty passengers. On 01.10.2000, the Indian Airlines flight from Chennai to Port Blair also developed snags. One of the plane's tyres was burst and there was a forced landing.

Similarly, on 3.10.2000, in the evening flight of IA, Chennai-Delhi, after take-off, the wheels were not working and the plane was force landed and the passengers had a miraculous escape.

On 19.11.2000, in the morning flight Chennai-New Delhi, on the complaint of leakage in petrol tank, the plane was force landed.

MR. DEPUTY-SPEAKER: Now, I call Shri Lakshman Seth.

SHRIC. KUPPUSAMI : I have not yet completed. There is one more incident which I wish to refer to. The punctuality of IA evening flight New Delhi-Chennai is never observed and the flight always leaves late.

MR. DEPUTY-SPEAKER: After all, this is 'Zero Hour', please do not disturb like this.

SHRIC. KUPPUSAMI : It is a serious issue. It will spoil the entire atmosphere, as far as the flight passengers are concerned.

MR. DEPUTY-SPEAKER: What do you want the Central Government to do?

SHRI C. KUPPUSAMI : I request the Central Government to immediately intervene and take necessary action. In this regard, the hon. Chief Minister of Tamil Nadu wrote a letter to the Government.